

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 4/2005 in WRIT PETITION (CIVIL) NO(s). 427 OF 1999

N.C.O.A.OF CENT.PUBLIC SECTOR UNDER.&ORS

Petitioner(s)

VERSUS

U.O.I. & ORS

Respondent(s)

(for directions and office report )

Date: 30/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Sanjiv Sen, Adv.

Mr. Jai Prakash Pandey,Adv.

For Respondent(s)

Mr. Altaf Ahmad, Sr. Adv.

Mrs.B.Sunita Rao,Adv.

Mr. Rajiv Dutta, Sr. Adv.

Ms. Sunita Sharma, Adv.

Mr. D.S. Mahra ,Adv

Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following

O R D E R

The Secretary, Ministry of Textiles is present in Court. His personal presence is dispensed with.

Mr. Dutta, the learned senior counsel appearing for the UOI states that the matter would be concluded before the BIFR by the 31st of March, 2006 and prays that this petition be listed after that.

To come up in the 3rd week of April, 2006.

(J.S. Rawat)

AR-cum-PS

(Khushi Ram)

Court Master